

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 21-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	O.S. 465/2009 (HEARING) IA/1/2009		UMA <b>Vs</b> LAKKAPPA	VASUDEVAPPA M. G.
2	O.S. 199/2012 (HEARING) IA/1/2012		H. SATISH <b>Vs</b> H. RAJANNA	T.KODANDARAMA
3	O.S. 471/2020 (SUMMONS) IA/1/2020		MANJUNATHA G ALIAS MANJUNATHA GOVINDAPPA <b>Vs</b> RAGHAVENDRA M	JOHN PAL
4	O.S. 1635/2008 (HEARING) IA/1/2008		JAYARAM <b>Vs</b> GOWRAMMA	V. MANJUNATH
5	O.S. 315/2014 (HEARING) IA/1/2014		K. RAMAKRISHNA <b>Vs</b> RAJAMMA	C.RAJANNA AND OTHERS
6	O.S. 615/2014 (HEARING) IA/1/2014		L. JANARDHANA BABU <b>Vs</b> RAJAMMA	C. RAJANNA
7	O.S. 1043/2015 (HEARING) IA/1/2015		NOOR JAHAN <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA
8	O.S. 407/2019 (HEARING) IA/1/2019		VIMAL JAIN <b>Vs</b> NEELAKANTAPPA	H.R PRAVEEN KUMAR
9	O.S. 507/2019 (HEARING) IA/1/2019		G.M. KRISHNA REDDY <b>Vs</b> RAGHAVENDRA N.	KNS LEGAL
10	O.S. 1547/2019 (HEARING) IA/1/2019 IA/2/2019		SHARADA ESTATES PRIVATE LIMITED REP BY S. PADMANABHAN <b>Vs</b> SUNDARA RAMA REDDY	ABHINAV R.
11	O.S. 895/2010 (ARGUMENTS) IA/1/2010 IA/2/2010 IA/3/2010		K. MUTHU <b>Vs</b> NEELA	V.P. SHANMUGAM
12	O.S. 571/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		SIWANI H J <b>Vs</b> ANANTHA MURTHY T S	KUMAR and KUMAR ADVOCATES
13	O.S. 41/2012 (ARGUMENTS)		KAVERAMMA <b>Vs</b> GOVERNMENT OF KARNATAKA	M.A.
14	O.S. 183/2012 (ARGUMENTS)		GAYATHRI DEVI <b>Vs</b> MUNIVENKATAPPA	SHREEKANTHA K.S

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15	O.S. 737/2013 (ARGUMENTS) IA/1/2013		MUNIYAPPA <b>Vs</b> MUNIYAPPA	VASANTH RAJ
16	O.S. 1047/2013 (ARGUMENTS) IA/1/2013 IA/2/2013 IA/3/2013		CHAITHRA REPTD BY THIMMARAYAPPA <b>Vs</b> LAKSHMAMMA	DHARMAPAL AND LAKSHMIKANTH.K
17	O.S. 1049/2016 (ARGUMENTS) IA/1/2016		M C AROGYASWAMY <b>Vs</b> GOPAL	MM
18	O.S. 973/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		SUDHAKAR PAMIDIMUKKALA <b>Vs</b> GREEN LAND INFRA REP R SOMASHEKHAR	S M ANEES AHAMED
19	O.S. 843/2012 (JUDGEMENT) IA/1/2012 IA/2/2012		G. SRINIVASA <b>Vs</b> H. N. RADHA LAKSHMI,	K. VIJAYAKUMAR
20	O.S. 535/2010 (OBJECTIONS) IA/1/2010 IA/2/2010 IA/3/2010		K. SRINIVAS <b>Vs</b> SHANTHAMMA	BHARGAV and ANR.
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 1189/2014 (SUMMONS) IA/1/2014	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	PILLAPPA <b>Vs</b> NARAYANASWAMY	H.V.R.R.
22	O.S. 1489/2015 (SUMMONS)	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	YUKEN INDIA LTD REPTD C.NARASIMAHAN <b>Vs</b> SUVERA FLUID POWER PVT LTD REP VENUGOPAL REDDY	B.S.ARAVINDA BABU.
23	O.S. 913/2016 (SUMMONS)	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	MUNIYAPPA <b>Vs</b> DODDAVENKATAPPA	MSN
24	O.S. 1255/2017 (SUMMONS) IA/1/2017	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	GANGADHAR <b>Vs</b> Y.B.SHIVASHANKAR	KVK
25	O.S. 139/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	VIJAYALAKSHMI <b>Vs</b> LAKKAMMA	SUMATHI K.Y
26	O.S. 155/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	AFROZE PASHA <b>Vs</b> SHAHEENA BEGUM	S.A.
27	O.S. 279/2018 (SUMMONS)	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	SRINIVASA REDDY <b>Vs</b> NARAYANASWAMY	ANJANEYA A.B.,

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28	O.S. 387/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	H.A LOKESH <b>Vs</b> RAVINDRA	LPR
29	O.S. 457/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	ROBIN JOE OOMMEN <b>Vs</b> RADHAMMA	DILRAJ ROHIT SEQUEIRA
30	O.S. 505/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	RAMU <b>Vs</b> KAMALAMMA	SRINIVAS MURTHY
31	O.S. 615/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	JACINTHA D LIMA <b>Vs</b> A. KRISHNAPPA	CYRIL PRASAD PIAS
32	O.S. 617/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	AUGUSTINE D LIMA <b>Vs</b> A. KRISHNAPPA	CYRIL PRASAD PAIS
33	O.S. 669/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	P. MUTHUKUMARAN <b>Vs</b> DHANJAYA	P. NEHRU AND ASSOCIATES
34	O.S. 748/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	JOHN RAJENDRA KUSHAL <b>Vs</b> RADHAMMA	DILRAJ ROHITH SEQUERIA
35	O.S. 810/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	AJAY KUMAR SINGH <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI
36	O.S. 1389/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	C N KRISHNAMURTHY <b>Vs</b> MEARISH THOMAS	LAKSHMI PATHI REDDY
37	O.S. 971/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	S. HEMANTH KUMAR <b>Vs</b> LANDCO HOSKOTE HIGHWAYS LTD REP BY ITS DIRECTOR	C.S PRASANNA KUMAR
38	O.S. 973/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	B.R. ARUNDATHI <b>Vs</b> LANDCO HOSKOTE HIGHWAY LTD REP BY ITS DIRECTOR	C. S PRASANNA KUMAR
39	O.S. 1063/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>30-09-2020</b> <b>(10:00-11:00 AM)</b>	PSR PROJECTS AND CONSTRUCTION INDIA PRIVATE LIMITED REP BY VISWA MOHAN MANDALAPU <b>Vs</b> B.R. VENUGOPAL	K.V SHIVA REDDY
40	O.S. 151/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	RAMAKRISHNAN SUNDAR <b>Vs</b> NAGARATHNAMMA	K.V. VENKATESH

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41	O.S. 159/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	BIBIN RAJ K. <b>Vs</b> VENKATASWAMY	NAG ASSOCIATES
42	Misc 19/2019 (NOTICE) IA/1/2019	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	KAMALESH <b>Vs</b> KOLA PROPERTIES PVT LTD REP BY DIRECTOR SMT. K APARNA	NARAYANASWAMY C.
43	O.S. 1131/2012 (HEARING) IA/1/2012 IA/2/2012	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	DODDANNA <b>Vs</b> THE SECRETARY TO GOVERNMENT OF KARNATAKA	H. NAGARAJA
44	O.S. 931/2018 (HEARING) IA/1/2018	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	V P NANJAPPA <b>Vs</b> K HARI BABU REP BY P SAMBASHIVA RAO	V VISWANATH
45	O.S. 1379/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	PEARL COMMUNITY ONE DEVELOPERS OVT LTD REP BY CHRISLYN CARDOZA <b>Vs</b> ECO HARMONY REP BY PRASOB LOUIS PANAVILAKAATH ALIAS PRASOB KUMAR	C.K. DHARANEESHWARAN
46	O.S. 489/2012 (EVIDENCE.) IA/1/2012	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	KAVITHA <b>Vs</b> NARASIMHAIAH	S.N.R and ASSOCIATES
47	O.S. 731/2012 (EVIDENCE.) IA/1/2012	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	BRIGADE ENTERPRISES LTD. <b>Vs</b> SUDHAKAR	AJAY SHANKAR RAO
48	O.S. 1099/2013 (EVIDENCE.) IA/1/2013	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	B.N. VENKATASWAMY <b>Vs</b> SAMPATH KUMAR	KALYAN.R
49	O.S. 1615/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	E B MOIDEEN REP BY KRISHNA M <b>Vs</b> JAYALAKSHMI V	B.M.S.P ASSOCIATES
50	O.S. 1679/2014 (EVIDENCE.) IA/1/2014	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	D SURESH <b>Vs</b> R RAMAKRISHNA	OMKARESHA
51	O.S. 269/2016 (EVIDENCE.) IA/1/2016	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	PREMA <b>Vs</b> DEVARAJU N K	N.SHAMANNA
52	O.S. 703/2017 (EVIDENCE.) IA/1/2017	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	PAPANNA <b>Vs</b> CHAURI MUTTU	NAGARAJU K
53	O.S. 719/2017 (EVIDENCE.) IA/1/2017	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	R JAYASHREE <b>Vs</b> RAGHU RAMAN RAMANTHAN	GOPAL SINGH

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54	O.S. 541/2018 (EVIDENCE.) IA/1/2018	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	K. JAYARAMU <b>Vs</b> VENKATARAMANAPPA	M. MOHAN KUMAR
55	O.S. 745/2018 (EVIDENCE.) IA/1/2018	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	LAKSHMAMMA <b>Vs</b> BHADRACHARI	H. SHANTHI BHUSHAN
56	O.S. 766/2018 (EVIDENCE.) IA/1/2018	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	SUKHADA <b>Vs</b> KRISHNAMURTHY	K CHANDRANATH ARIGA
57	O.S. 1021/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>30-09-2020</b> <b>(11:00-12:00 AM)</b>	R. VENKATARAJU <b>Vs</b> THE COMMISSIONER	M. SHIVARAJA
58	O.S. 271/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	T.S. NAGABHUSHAN BHAT <b>Vs</b> S. BORAI AH	SHIVARAMAIAH
59	O.S. 1783/2008 (EVIDENCE.) IA/1/2008	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	B. M. PRAKASH <b>Vs</b> MUNINARAYANAPPA	CHANNABASAVESWARA PRAKASH
60	O.S. 157/2011 (EVIDENCE.)	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	CHANNAPPA <b>Vs</b> CHANNAKRISHNAPPA	
61	O.S. 1231/2019 (EVIDENCE.) IA/1/2019	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	ALLAH BAKASH <b>Vs</b> D.R. EJAZ	R.B SADASHIVAPPA
62	O.S. 907/2012 (CALL ON)	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	K HARISH <b>Vs</b> NARAYANASWAMY	
63	O.S. 589/2013 (CALL ON) IA/1/2013	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	R.RAMAKRISHNA <b>Vs</b> SHANKARANANDA	RAJAGOPALA NAIDU, K.R.PRADEEP AND ASSOCIATES
64	O.S. 1303/2014 (CALL ON) IA/1/2014 IA/2/2014	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	B.G.LEELAVATHI <b>Vs</b> GANGAMMA	BSN, HKV, MS
65	O.S. 1057/2015 (CALL ON) IA/1/2015	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	NARAYANAMMA <b>Vs</b> C.M.NAGABHUSHANA	B.S.RADHANANDAN.
66	O.S. 959/2019 (OBJECTIONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/5/2019 IA/2/2019	<b>30-09-2020</b> <b>(12.00- 1.00 PM)</b>	PRESTIGE SHANTINIKETAN APARTMENT OWNERS WELFARE ASSOCIATION REP BY SECRETARY <b>Vs</b> BANKE RASTOGI	VIKAS MAHENDRA
67	O.S. 1669/2019 (SUMMONS) IA/1/2019	<b>30-09-2020</b>	KEMPAMMA <b>Vs</b> TULASAMMA	M. MOHAN KUMAR

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68	O.S. 1670/2019 (SUMMONS) IA/1/2019	<b>30-09-2020</b>	RAHUL SINGH <b>Vs</b> TULASAMMA	M. MOHAN KUMAR
69	O.S. 1671/2019 (SUMMONS) IA/1/2019	<b>30-09-2020</b>	K. JAYARAJU <b>Vs</b> TULASAMMA	M. MOHAN KUMAR
70	O.S. 1677/2019 (SUMMONS) IA/1/2019	<b>30-09-2020</b>	GAIBAN S.K <b>Vs</b> SAPNA P.S SINGH	SURENDRA KUMAR N.
71	O.S. 1717/2019 (SUMMONS) IA/1/2019	<b>30-09-2020</b>	K.C. NARAYANA SWAMY PROPRIETOR OF YASHAS MINERALS <b>Vs</b> UNION BANK OF INDIA	RAHAMATHULLA SHARIFF
72	O.S. 31/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	AMARNATH <b>Vs</b> PRABHA	V.N KUMAR
73	Misc 10/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	DASHARATHAM BITLA <b>Vs</b> LAKSHMAIAH	MARKOS AND CO.
74	O.S. 69/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	M. KARUMURI SATYANARAYANA <b>Vs</b> VIDYA ALIAS VIDYAVATHI M.	B.N NARAYANASWAMY
75	O.S. 95/2020 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020	<b>30-09-2020</b>	AXISS DENTAL PVT LTD REP BY SAJU KOROTHAN <b>Vs</b> VIVEK PASRICHA	A MAHESH CHOWDHARY
76	O.S. 119/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	P. JYOTHI <b>Vs</b> ANDANAPPA	S. NAGARAJA
77	O.S. 557/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	KANTILAL NARAN LIMBANI ALIAS KANTHILAL NARAYAN REP BY CHIMAN LAL <b>Vs</b> PRABHAKAR REDDY	S.Y. KUMBAR
78	O.S. 558/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	PRAVEEN MANJI LIMBANI <b>Vs</b> PRABHAKAR REDDY	S.Y. KUMBAR
79	O.S. 559/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	ARJAN RATANSI LIMBANI ALIAS ARJUN PATEL REP BY ARVIND PATEL <b>Vs</b> PRABHAKAR REDDY	S.Y. KUMBAR
80	O.S. 560/2020 (SUMMONS) IA/1/2020	<b>30-09-2020</b>	ISHVARLAL RATHNSI LIMBANI ALIAS ESWAR PATEL REP BY DEEPAK PATEL <b>Vs</b> PRABHAKAR REDDY	S.Y. KUMBAR

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81	O.S. 567/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>30-09-2020</b>	VIJAY KUMAR CHOURASIA <b>Vs</b> ASWATH NARAYANA K.	H.V. PRAVEEN GOWDA,
82	O.S. 571/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	<b>30-09-2020</b>	MANJUSHREE LAND DEVELOPERS AND CONSTRUCTIONS REP BY R RAMAMURTHY <b>Vs</b> CHIEF ENGINEER	DEVAGURURAJA
83	O.S. 1095/2019 (HEARING) IA/1/2019	<b>30-09-2020</b>	N. SRINIVASA REDDY <b>Vs</b> A.H. SHOAIB MOHAMMED	V. VIJAYASHEKARA GOWDA
84	O.S. 415/2013 (EVIDENCE.) IA/1/2013	<b>30-09-2020</b>	M.RAMESH <b>Vs</b> MUNILAKSHMAMMA	B.K.DEVARAJ
85	O.S. 15/2007 (ARGUMENTS) IA/1/2007	<b>30-09-2020</b>	T. A. PUTTANNA <b>Vs</b> CHIKKANNA	M. V. CHANDRSHEKHARA REDDY
86	O.S. 1313/2011 (ARGUMENTS) IA/1/2011	<b>30-09-2020</b>	JAYARAMAPPA <b>Vs</b> THE STATE OF KARNATAKA	T. SESHAGIRI RAO
87	O.S. 1205/2016 (ARGUMENTS) IA/1/2016	<b>30-09-2020</b>	LALITHA NAGARAJAN REP K M PRADEEP <b>Vs</b> NIRMALA	Nagaiah